

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.5143
TO BE ANSWERED ON 03.04.2023

PROTECTED MONUMENTS UNDER ARCHAEOLOGICAL SURVEY OF INDIA

5143. SHRI DEVJI M. PATEL:
SHRI RANJEETSINGH NAIK NIMBALKAR:

Will the Minister of CULTURE be pleased to state:

- (a) the total number of protected monuments under Archaeological Survey of India, especially in Rajasthan and Maharashtra;
- (b) whether the Government has reclassified the prohibited areas and regulated areas and if so, the details thereof;
- (c) the number of monuments out of the total protected monuments that have new construction work including Government/public work going on under prohibited and regulated areas; and
- (d) if so, the State-wise details thereof?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND
DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) There are 3696 centrally protected monuments and sites which include 163 in Rajasthan and 286 in Maharashtra.
- (b) No Sir, Prohibited and Regulated areas are according to the Ancient Monuments and Archaeological Sites and Remains Act, 1958 as amended in 2010.
- (c) The details are being compiled.
- &
- (d)
